

**HIGH COURT OF SIKKIM**  
Record of proceedings

**W. P. (C) No. 40 of 2023**

AJIT TAMANG & ORS.

... PETITIONERS

VERSUS

NORBU TSHERING TAMANG & ORS.

... RESPONDENTS

Date: 05.07.2024

CORAM

**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

For Petitioners : Mr. Yam Kumar Subba, Advocate.

For Respondent : Ms. Neha Gupta, Advocate.  
No.1

For Respondents : Mr. S. K. Chettri, Government Advocate.  
No. 2 & 3

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**I.A. No. 02/2024**

This is an application filed by the learned counsel for the petitioners seeking to withdraw the present W.P. (C) No. 40 of 2023.

The application is allowed. The W.P. (C) No. 40 of 2023 stands disposed as withdrawn.

**Judge**